

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA NO. 13/2016 & 13/2017

IN

CP NO. 128(ND)/2015

RT No.12/Chd/ND/2016

M/s JST Transformateurs SAS

...Petitioner

Versus.

M/s JST Stesalit Transformers Pvt. Ltd. & Ors.

...Respondents

Present:- Mr. Rohan Mittal, Advocate for petitioner.
Mr. Saurabh Dalal, Advocate for respondents No. 2 & 3.

There is a written request for adjournment. Learned counsel for the respondents submits that condition of respondent No. 3 is critical and seeks adjournment to argue the case. List the matter for 21.04.2017 and thereafter it shall be taken up on day to day basis.

Sd/-

(Justice R.P. Nagrajn)
Member (Judicial)

Sd/-

(Deepa Krishan)
Member (Technical)

March 16, 2017

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